

List of cases where e-Payment of Court fees was made during the month of April-2022.

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees	e-
1	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS (COMM)-985/22	MUKESH GOEL VS. NORTH DELHI MUNICIPAL CORPORATION	A.K. TRIVEDI	01.04.2022	29.03.2022	
			CS COMM-993/22	ICICI BANK VS. MAHBOOB	CHETNA BHALLA	02.04.2022	29.03.2022	
			CS COMM-1000/22	TIMES INTERNET VS. KRIS MEDIA WORKS	RAJEEV AGGARWAL	04.04.2022	31.03.2022	
			CS COMM-1001/22	ICICI BANK VS. BIMAL KUMAR JHUNJHUNWALA	HEMANT GUPTA	04.04.2022	09.02.2022	
			CS COMM-1002/22	VINEY KANT DUBEY VS. MANOJ SETH	ANANT BHUSHAN	04.04.2022	31.03.2022	
			CS COMM-1003/22	PUNJAB NATIONAL BANK VS. TRIDENT EXHIBITORS	MAYANK SHARMA	04.04.2022	30.03.2022	
			CS COMM-1011/22	OP AND SONS TRADERS VS. ZARA TEXTILES	MANJU JAIN	05.04.2022	31.03.2022	
			CS COMM-1012/22	S. VIPIN SINGH CHADHA VS. BEENA GUPTA	RAJEEV KUMAR	05.04.2022	02.04.2022	
			CS COMM-1013/22	NOVA POLYCHEM VS. CHEM SEALERS PVT. LTD.	ASHWANI BHATIA	05.04.2022	10.03.2022	
			CS COMM-1021/22	KULBHUSHAN GUPTA VS. DHAN SINGH	SANJAY KUMAR AGGARWAL	06.04.2022	29.03.2022	
			CS COMM-1022/22	ICICI BANK VS. ASIAN CABS LTD.	CHETNA BHALLA	06.04.2022	29.03.2022	
			CS COMM-1035/22	DUKAAN RESOURCES VS. V.S. ENTERPRISES	AJAY MALVIYA	07.04.2022	04.04.2022	

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			CS COMM-1038/22	ICICI BANK VS. ISLAM AHMAD	DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS COMM-1039/22	ICICI BANK VS. SHANTANU SHANDILYA	DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS COMM-1071/22	ICICI BANK VS. SANJEEV KUMAR GUPTA	SATISH KUMAR	12.04.2022	30.03.2022
			CS COMM-1072/22	ICICI BANK VS. SANJEEV KUMAR GUPTA	SATISH KUMAR	12.04.2022	30.03.2022
			CS COMM-1073/22	NIRAJ KUMAR VS. NEW MAMTA SAREE CENTER	NEELAM MALIK	12.04.2022	16.03.2022
			CS COMM-1074/22	ICICI BANK VS. HEMANT KUMAR	DEEPAK KAUSHIK	13.04.2022	07.04.2022
			CS COMM-1075/22	RANJITA HALDER VS. SAHIB JI TRAVELS LTD.	NAVDEEP SINGH	13.04.2022	24.03.2022
			CS COMM-1121/22	ICICI BANK VS. RAM KISHAN	DEEPAK KAUSHIK	13.04.2022	16.04.2022
			CS COMM-1122/22	ICICI BANK VS. LALIT KUMAR	DEEPAK KAUSHIK	13.04.2022	16.04.2022
			CS COMM-1091/22	TAG HEUER S.A. VS. VJ TRADERS	K.G. BANSAL	18.04.2022	12.04.2022
			CS COMM-1093/22	ICICI BANK VS. SUSHILA DEVI	SATISH KUMAR	18.04.2022	12.02.2022
			CS COMM-1094/22	ICICI BANK VS. DHARMENDER	SATISH KUMAR	18.04.2022	30.03.2022
			CS COMM-1095/22	ICICI BANK VS. HARISH	VIKAS CHOPRA	18.04.2022	08.04.2022

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			CS COMM-1096/22	ICICI BANK VS. RUCHIKA NARAIN	VIKAS CHOPRA	18.04.2022	08.04.2022
			CS COMM-1116/22	WRAPWELL PACKAGING VS. GREENBERRY HEALTHCARE	RAKESH KUMAR RG	20.04.2022	18.04.2022
			CS COMM-1117/22	ICICI BANK VS. PRANAV MITTAL	RAJEEV SAGAR	20.04.2022	17.02.2022
			CS COMM-1123/22	MINDA INDUSTRIES VS. SHRI PERFECT AUTO PRODUCT	SIMRANJIT SINGH	21.04.2022	12.04.2022
			CS COMM-1132/22	ICICI BANK VS. MOHD. NADEEM QURESHI	RANJAN COMPANY	22.04.2022	08.04.2022
			CS COMM-1136/22	TRANSLUMINA THERAPEUTICS VS. VIRAT PHARMACY	D.C. AKARNIYA	23.04.2022	24.03.2022
			CS COMM-1137/22	STATE BANK OF INDIA VS. NAND RAM NAGAR	VIJAY PRAKASH	25.04.2022	19.04.2022
			CS COMM-1138/22	SANJAY KUMAR GOEL VS. GRAVITA METAL INC	ADYANT LEGAL	25.04.2022	22.04.2022
			CS COMM-1146/22	SHAILJA PAPERS VS. ANDERSON PRINTING HOUSE LTD.	PRANAY TRIVEDI	26.04.2022	31.03.2022
			CS COMM-1147/22	SHAILJA PAPERS VS. HIMANSHU GUPTA	PRANAY TRIVEDI	26.04.2022	31.03.2022
			CS COMM-1148/22	ICICI BANK VS. RAKESH KUMAR	VIKAS CHOPRA	26.04.2022	21.04.2022
			CS COMM-1149/22	ICICI BANK VS. SATYAPRAKASH	VIKAS CHOPRA	26.04.2022	08.04.2022
			CS COMM-1150/22	ICICI BANK VS. SUNEEL KUMAR	VIKAS CHOPRA	26.04.2022	08.04.2022

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			CS COMM-1151/22	ICICI BANK VS. RAJ PANWAR	VIKAS CHOPRA	26.04.2022	21.04.2022
			CS COMM-1167/22	RAJEEV BHATIA VS. VAN INKS CHEMICALS PVT. LTD.	PRADEEP RANA	28.04.2022	11.04.2022
			CS COMM-1176/22	AASHISH MEHRA VS. MOHD. USMAN	JALAJ AGGARWAL	29.04.2022	27.04.2022
			CS COMM-1177/22	SUKESH KUMAR CHAUHAN VS. SOUTH DELHI MUNICIPAL CORPORATION	SATYENDRA KR. SINGH	29.04.2022	23.03.2022
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	Central	CS (COMM)/1006/2022	M/S AYAM WELDMESH PRIVATE LIMITED Vs M/S VIVA), CONCRETE TECHNOLOGIES PRIVATE LIMITED	RAJEEV SHRIVASTAVA(P)	05-04-2022	01-04-2022
			CS (COMM)/1047/2022	ICICI BANK VS PRAKASH PANDEY	DEEPAK KAUSHIK(P),	08-04-2022	02-04-2022
			CS (COMM)/1059/2022	ICICI BANK Vs ABID KHAN	PRASHANT KUMAR(P),	11-04-2022	07-04-2022
			CS (COMM)/1060/2022	ICICI BANK Vs AMIT KUMAR	DEEPAK KAUSHIK(P),	11-04-2022	07-04-2022

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			CS (COMM)/10 63/2022	MR MUKESH GOEL VS NORTH DELHI MUNICIPAL CORPORATION	AVINASH KUMAR TRIVEDI(P),	12-04-2022	05-04-2022
			CS (COMM)/11 01/2022	ICICI BANK VS VISAKHA	VISHAL RAO(P),	18-04-2022	08-04-2022
			CS (COMM)/111 4/2022	CENTRAL BANK OF INDIA DHARMENDRA	SHAILESH VS KUMAR(P),	20-04-2022	18-04-2022
			CS (COMM)/111 9/2022	M/S NS DYE CHEM THROUGH ITS AUTHORISED REPRESENTATIVE VS M/S RAMA PAPER MILLS LTD THROUGH ITS DIRECTOR	ADV.PALLAVI NEERU(P),	20-04-2022	08-04-2022
			CS (COMM)/114 5/2022	GOODONE INFOTECH VS ELECTRICALS AND HOME APPLIANCES	UMANG JWALAMITTA(P),	26-04-2022	22-04-2022
			CS (COMM)/115 8/2022	HELLO VERIFY INDIA PVT LTD VS ADECCO INDIA PRIVATE LIMITED	AJEET KUMAR(P),	27-04-2022	12-04-2022
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	Central	CS(COMM) 990/2022	M/S DPZ INTERNATIONAL ORS. V/S M/S RAJENDRA GEARS & ORS.	SH. BHAVYA & SETHI	02.04.2022	30.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees	e-
			CS(COMM) 1014/2022	M/S NAROMAM TEXTILES IMPEX PVT. LTD. V/S M/S ANKUR TEXTILES	MS. MANJU JAIN	05.04.2022	31.03.2022	
			CS(COMM) 1015/2022	M/S OP AND SONS TRADERS PVT. LTD. V/S M/S DAKSH FAB & ANR.	MS. MANJU JAIN	05.04.2022	31.03.2022	
			CS(COMM) 1026/2022	BOSCH LIMITED V/S WAZIR SINGH PROP. OF PRITAM AUTOMOTIVE	SH. NAQEEB NAWAB	06.04.2022	02.04.2022	
			CS(COMM) 1027/2022	ADITYA GUPTA V/S DHAN SINGH	SH. SANJAY KUMAR AGGARWAL	06.04.2022	29.03.2022	
			CS(COMM) 1028/2022	TARUN KUMAR JAIN V/S NORTH DELHI MUNICIPAL CORPORATION	SH. HEMANT GUPTA	06.04.2022	31.03.2022	
			CS(COMM) 1036/2022	ICICI BANK LTD. V/S LOKENDER ATTARI	MS. CHETNA BHALLA	07.04.2022	29.03.2022	
			CS(COMM) 1037/2022	M/S SALORA INTERNATIONAL LTD. V/S M/S V.S. ENTERPRISES & ANR.	SH. AJAY MALVIYA	07.04.2022	04.04.2022	
			CS(COMM) 1049/2022	ICICI BANK LTD. V/S MANOJ KUMAR	MS. CHETNA BHALLA	08.04.2022	29.03.2022	

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			CS(COMM) 1050/2022	NAVEEN GOYAL V/S ONKAR SINGH	SH. LAJPAT RAI	08.04.2022	04.04.2022	
			CS(COMM) 1051/2022	ICICI BANK LTD. V/S ANKIT BAJAJ	SH. DEEPAK KAUSHIK	08.04.2022	02.04.2022	
			CS(COMM) 1052/2022	ICICI BANK LTD. V/S VINOD	SH. DEEPAK KAUSHIK	08.04.2022	02.04.2022	
			CS(COMM) 1053/2022	ICICI BANK LTD. V/S ANJU RANI	SH. DEEPAK KAUSHIK	08.04.2022	02.04.2022	
			CS(COMM) 1054/2022	ICICI BANK LTD. V/S GAURAV NATH GOSWAMI	SH. DEEPAK KAUSHIK	08.04.2022	02.04.2022	
			CS(COMM) 1068/2022	NARESH UPPAL V/S NORTH DELHI MUNICIPAL CORPORATION	SH. SATYENDRA KUMAR SINGH	12.04.2022	28.03.2022	
			CS(COMM) 1069/2022	ICICI BANK LTD. V/S BASANT B KHATRI	SH. DEEPAK KAUSHIK	12.04.2022	07.04.2022	
			CS(COMM) 1070/2022	ICICI BANK LTD. V/S AJAY KUMAR RANA	SH. DEEPAK KAUSHIK	12.04.2022	02.04.2022	

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			CS(COMM) 1084/2022	LEVI STRAUSS & COMPANY V/S ASHOK KUMAR (UNKOWN)	SH. PRAMOD KUMAD SINGH	13.04.2022	02.04.2022
			CS(COMM) 1087/2022	M/S PLAZA WIRES PVT. LTD. V/S URBAN DEVELOPMENT ENVIRONMENT DEPARTMENT & ANR.	SH. DUSHYANT SWAROOP	18.04.2022	11.04.2022
			CS(COMM) 1088/2022	ICICI BANK LTD. V/S VIJAY	SH. VIKAS CHOPRA	18.04.2022	08.04.2022
			CS(COMM) 1089/2022	SMT. SHEELA DEVI & ANR. V/S M/S AMBUJ HOTEL AND REAL ESTATE PVT. LTD.	SH. PUJYA KUMAR SINGH	18.04.2022	06.04.2022
			CS(COMM) 1118/2022	CENTRAL BANK OF INDIA V/S MOHD. FARAHIM	SH. SHAILESH KUMAR	20.04.2022	18.04.2022
			CS(COMM) 1129/2022	ICICI BANK LTD. V/S GAJENDRA SINGH	SH. DEEPAK KAUSHIK	22.04.2022	16.04.2022
			CS(COMM) 1130/2022	ICICI BANK LTD. V/S RAHUL RAJ	SH. R.K. RANJAN	22.04.2022	08.04.2022
			CS(COMM) 1131/2022	ICICI BANK LTD. V/S K.K. ENTERPRISES	SH. DEEPAK KAUSHIK	22.04.2022	16.04.2022

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			CS(COMM) 1141/2022	ICICI BANK LTD. V/S SANDEEP BHARDWAJ	SH. VIKAS CHOPRA	26.04.2022	21.04.2022	
			CS(COMM) 1142/2022	MUKESH GOEL V/S NORTH DELHI MUNICIPAL CORPORATION	SH. A.K. TRIVEDI	26.04.2022	19.04.2022	
			CS(COMM) 1143/2022	ICICI BANK LTD. V/S SACHIN KUMAR SINGH	SH. VIKAS CHOPRA	26.04.2022	21.04.2022	
			CS(COMM) 1159/2022	STATE BANK OF INDIA V/S MOMOZONE FOOD AND BEVERAGES	SH. HONEY JAIN	27.04.2022	23.04.2022	
			CS(COMM) 1170/2022	M/S SHAGUN ENTERPRISES PVT. LTD. V/S M/S MAHALAXMI ENTERPRISES & ANR.	SH. ASHOK KUMAR SINGH	28.04.2022	30.03.2022	
			CS(COMM) 1171/2022	SMT. SHILPA KHANNA V/S MOHD. FIROZ ALAM	SH. SUSHIL TRIPATHI	28.04.2022	20.04.2022	
			CS(COMM) 1172/2022	BANK OF INDIA V/S M/S SANGAM ZARI CENTRE & ORS.	SMS. DEEPA GUPTA	28.04.2022	23.04.2022	
			CS(COMM) 1181/2022	AASHISH MEHRA V/S MS. REHNA BABY	SH. JALAJ AGARWAL	29.04.2022	27.04.2022	

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			CS(COMM) 1182/2022	AMARJEET SINGH V/SHRI MOHAN DASS TALREJA	SH. PRAVEEN SURI	29.04.2022	21.04.2022
			CS(COMM) 1183/2022	MUKUL MITTAL V/SHRI GHAN SHYAM	SH. ANIL KUMAR CHANDEL	29.04.2022	27.04.2022
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	Central	CS (COMM) 999/2022	M/S JINDAL ENTERPRISES NORTH MUNICIPAL CORPORATION VS. JINDAL DELHI	AVINASH KRISHNA TRIVEDI	02.04.2022	23.03.2022
			CS (COMM) 983/2020	ANIL GOEL VS. NDMC & ANR	SATYENDER KUMAR SINGH	01.04.2022	22.03.2022
			CS (COMM) 984/2020	CANARA BANK V/S M/S BHAGWATI AUTO & ANR	PRANAY SHARMA	01.04.2022	22.03.2022
			CS (COMM) 1004/2022	HINDUSTAN DRUG HOUSE VS. ASIAN HOTEL NORTH LTD & ANR	TUSHAR AGARWAL	04.04.2022	14.01.2022

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			CS (COMM) 1009/2022	ICICI BANK LTD VS SUBHASH CHAND	HEMANT GUPTA	05.04.2022	10.12.2022
			CS (COMM) 1010/2022	ICICI BANK LTD VS RAGHAV ENTERPRISES	HEMANT GUPTA	05.04.2022	12.02.2022
			CS (COMM) 1030/2022	M/S WESTON ALUMINIUM VS. M/S SFMS FURNITURE PVT LTD	ABHINAV TYAGI	06.04.2022	04.04.2022
			CS (COMM) 1031/2022	M/S AKS IMPEX VS M/S NEERU TRADING CO	RADHEY SHYAM	06.04.2022	25.03.2022
			CS (COMM) 1056/2022	ICICI BANK LTD VS ANKIT SHAH	DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS (COMM) 1078/2022	M/S GRIPPERS INDIA VS M/S NIRMAL CARS PVT LTD	RAHUL KUMAR	13-04-2022	05.04.2022

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			CS (COMM)/1110/2022	M/S AGGARWAL INDUSTRIES Vs M/S PM AND COMPANY	SHUBHAM VISHWAKARMA (P),	19.04.2022	07.04.2022
			CS (COMM)/1107/2022	ICICI BANK LIMITED Vs ANKIT KUMAR GOEL	VISHAL RAO(P),	19.04.2022	08.04.2022
			CS (COMM)/1109/2022	ICICI BANK LIMITED Vs SHAKEEL CHAUDHARY	VISHAL RAO(P),	19.04.2022	08.04.2022
			CS (COMM)/1108/2022	ICICI BANK LIMITED Vs KAPIL TYAGI	VISHAL RAO(P),	19.04.2022	
			CS (COMM)/1106/2022	RADO URHREN RG Vs VJ TRADERS	SHRAVAN KUMAR BANSAL(P),	19.04.2022	08.04.2022
			CS (COMM)/1108/2022	ICICI BANK LIMITED Vs KAPIL TYAGI	VISHAL RAO(P),	19.04.2022	08.04.2022

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			CS (COMM)/1115/2022	NOKIA CORPORATION VS, SHARAFAZ AHMAD	HIMANSHU DEORA	20.04.2022	12.04.2022
			CS (COMM)/1133/2022	ICICI BANK LIMITED Vs ANIL SIKARWAR	PRASHANT KUMAR(P),	22.04.2022	16.04.2022
			CS (COMM)/1135/2022	ICICI BANK LIMITED VS. M/S NAV RATNA ELECTRONICS PVT LTD	SATISH KUMAR	23.04.2022	30.03.2022
			CS (COMM)/1140/2022	PUNJAB NATIONAL BANK VS. OMKARNATH & ORS.	SHIVAM TYAGI	26.04.2022	19.04.2022
			CS (COMM)/1155/2022	ICICI BANK LIMITED VS. ROVINSH KUMAR	VIKAS CHOPRA	26.04.2022	21.04.2022
			CS (COMM)/1156/2022	M/S RAM NIWAS GOEL VS. SOUTH DELHI MUNICIPAL CORPORATION	A.K.TRIVEDI	27.04.2022	20.04.2022

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			CS (COMM)/1157/2022	M/S PLATINEX DE VALVES INDIA PVT LTD VS. MR. NEMARAM PROPRIETOR OF M/S SHRI BALAJI ENTERPRISES	STUTI WASON	27.04.2022	06.04.2022
			CS (COMM)/1166/2022	MOHD. NADEEM VS. UMESH KUMAR SINGH & OTHERS	PRADUMAN SHARMA	28.04.2022	10.09.2022
			CS (COMM)/1168/2022	TARUN KUMAR JAIN VS. NORTH DELHI MUNICIPAL CORPORATION	HEMANT GUPTA	28.04.2022	31.03.2022
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	Central	CS COMM-986/22	SUPER CASSETTES V/S M/S RENDERLIVE FILMS & ENTERMENENT	BADRI DASS	01.04.2022	26.03.2022
			CS COMM-991/22	ICICI BANK LTD V/S VINOD KR	CHETNA BHALLA	02.04.2022	29.03.2022
			CS COMM-992/22	ICICI BANK LTD V/S PARAMJEET SINGH	MANISH DIWAN	02.04.2022	ON LINE
			OMPM(I) COMM-240/22	M/S ELECTRONICA-FIN V/S RIDDHI INDUSTRIES 9191	RAHUL BHARDWAJ	04.04.2022	01.04.2022
			OMP (I) COMM-241/22	M/S ELECTRONICA-FIN V/S RIDDHI INDUSTRIES 0612	RAHUL BHARDWAJ	04.04.2022	01.04.2022

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			CS COMM - 999/22	SBI V/S NEELAM DHAWAN	GOPAL CHAND SHARMA	04.04.2022	02.04.2022	
			EX - 276/22	MAINSH SUKHAJA V/S SDMC	SS K SINGH	04.04.2022	22.03.2022	
			EX - 277/22	NEERAJ SHARMA V/S RAJENDER PRASAD	MEENAKSHI V/S NATH	04.04.2022	ON LINE	
			EX - 282/22	ICICI BANK LTD V/S RAJ KUMAR	SAMRENDRA KUMAR	04.04.2022	11.03.2022	
			CS COMM - 1016/22	UJJWAL GANDHI V/S ASHOK MAKHIJA	DIVYANSHU SRIVASTAVA	05.04.2022	ON LINE	
			CS COMM - 1017/22	O P & SONS TRADER P LTD V/S ARORA FABRICS	MANJU JAIN	05.04.2022	31.03.2022	
			EX - 284/22	MANISH SAKUJA V/S SDMC	SS K SINGH	06.04.2022	ON LINE	
			CS COMM - 1024/22	ADITYA GUPTA V/S AMIT BAJAJ	SS K AGGARWAL	06.04.2022	29.03.2022	
			CS COMM - 1025/22	VIPIN VADHVA V/S NDMC	SS K SINGH	06.04.2022	23.03.2022	
			CS COMM - 1041/22	SURIYA ROSHNI LTD V/S RAJEEV KR SINGH	SHRIHAR TRIPATHI	08.04.2022	01.04.2022	

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			CS COMM 1042/22	REEMA MANOCHA V/S N D M C	S K SING	08.04.2022	23.03.2022	
			CS COMM 1043/22	ICICI BANK LTD V/S RINKU PANDEY	DEEPAK KAUSHIK	08.04.2022	02.04.2022	
			OMP COMM 251/22	(I) KOTAK MAHINDRA BANK V/S S K ENTERPRISES	ASHISH K MOHAR	KR08.04.2022	14.03.2022	
			OMP COMM 256/22	(I) KOTAK MAHINDRA BANK V/S HIGHWAY TRANS SERVICES	ASHISH MOHAR	KR11.04.2022	05.04.2022	
			OMP COMM 257/22	(I) KOTAK MAHINDRA BANK V/S DIVYA PAPPADAM	ASHISH MOHAR	KR11.04.2022	05.04.2022	
			OMP COMM 258/22	(I) TATA CAPITAL FIN V/S PIRU LAL	VIKAS SHARMA	11.04.2022	08.02.2022	
			CS COMM 1066/22	UMESH GUPTA V/S SDMC	S K SING	12.04.2022	08.04.2022	
			CS COMM 1067/22	ICICI BANK LTD V/S REYAZ AHMED	PRASHANT KR	12.04.2022	02.04.2022	
			OMP COMM 269/22	(I) KOTAK MAHINDRA BANK V/S SANJAY KUMAR	ASHISH MOHAR	KR12.04.2022	06.04.2022	
			OMP COMM 270/22	(I) KOTAK MAHINDRA BANK V/S TARUN LOGISTICS PACKERS AND MOVERS	ASHISH MOHAR	KR12.04.2022	06.04.2022	

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment Court Fees	e- of
			OMP (I) COMM 271/2022	KOTAK MAHINDRA BANK V/S SIDDHI LOGISTICS	AASHISH KR MOHAR	12.04.2022	05.04.2022	
			Ex - 298/22	MANISH SAKUJA V/S SDMC	SS K SINGH	13.04.2022	13.04.2022	
			CS COMM 1086/22	KAPIL COREPACKS P LTD V/S ARUN SHARMA	GURVINDER SINGH	16.04.2022	29.11.2014	
			CS COMM 1097/22	TARUN KR JAIN V/S NDMC	HEMANT GUPTA	18.04.2022	31.03.2022	
			CS COMM 1098/22	ICICI BANK LTD V/S RAJ KR CHAUHAN	VISHAL RAO	18.04.2022	08.04.2022	
			CS COMM 1099/22	ICICI BANK LTD V/S JAWED KHAN SAIFI	VISHAL RAO	18.04.2022	08.04.2022	
			MISC DJ 261/22	ICICI BANK LTD V/S OM PRAKASH	MANISH DIWAN	18.04.2022	07.02.2022	
			MISC DJ 262/22	ICICI BANK LTD V/S FATHEHVAR TRADING CO	MANISH DIWAN	18.04.2022	02.11.2021	
			MISC DJ 263/22	ICICI BANK LTD V/S RAGHU PURI	MANISH DIWAN	18.04.2022	07.02.2022	
			EX - 312/22	ICICI BANK LTD V/S ALOK KR DIWADI	SCHARANJEET SINGH	18.04.2022	01.04.2022	

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment Court Fees	e- of
			EX - 313/22	ICICI BANK LTD V/S PRASHUK JAIN	CHARANJEET SINGH	18.04.2022	01.04.2022	
			CS COMM 1105/22	BANK OF BARODA V/S PSA IMPEX	SAATREYA SINGH	19.04.2022	ON LINE	
			OMP COMM - 48/22	LAXMI DEVI V/S AXIS BANK	SAJAY KUMAR	20.04.2022	23.09.2021	
			CS COMM 1120/22	MD FAISAL KHAN V/S NOVUS TECHNOLOGIES P LTD	SARTHAK SHARMA	21.04.2022	05.04.2022	
			CS COMM 1126/22	ICICI BANK LTD V/S PRABHAT KAMAL GOEL	RAJEEV KUMAR RANJAN	22.04.2022	08.04.2022	
			CS COMM 1127/22	ICICI BANK LTD V/S MOHIT GOVIL	PRASHANT KR	22.04.2022	16.04.2022	
			CS COMM 1128/22	ICICI BANK LTD V/S ADITI RAWAT	PRASHANT KR	22.04.2022	16.04.2022	
			CS COMM 1134/22	LALIT KR CHHARI V/S ARVIND YADAV	PIYUSH GAUR	23.04.2022	15.04.2022	
			OMP (COMM p 53/2022	PURAN SINGH VISHWAKARMA V/S KOTAK MAHINDRA PRIME	SUBHASH CHAND SHARMA	25.04.2022	ON LINE	
			CS COMM 1153/22	RAM NIWAS GOEL V/S SDMC	SA K TRIVEDI	26.04.2022	19.04.2022	

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS COMM 1152/22	ICICI BANK LTD V/S SACHIN KR	VISHAL RAO	26.04.2022	21.04.2022
			CS COMM 1154/22	ICICI BANK LTD V/S VIPIN KR KATIYAR	VISHAL RAO	26.04.2022	21.04.2022
			CS COMM 1161/22	ADIDAS AG V/S ASHOK KR	SAASTHA SHARMA	27.04.2022	08.04.2022
			CS COMM 1162/22	SBI V/S M/S A PACKERS	VASHISH BATRA	27.04.2022	25.04.2022
			EX -07/22	BPT INFRA PROJ LTD V/S UNION BANK OF INDIA	PAKSHU JAIN	28.04.2022	ON LINE
			CS COMM 1179/22	AASHISH MEHRA V/S MOHD MEHARBAN	JALAJ AGGARWAL	29.04.2022	27.04.2022
			CS COMM 1180/22	RAVINDER WADHWA V/S SDMC	KRS K SINGH	29.04.2022	25.04.2022
			CS COMM 1187/22	ICICI BANK LTD V/S GAURAV SUBHASH JAIN	JOGINDER KR SUKHIJA	02.05.2022	ON LINE
			MISC DJ 305/22	ICICI BANK LTD V/S ATUL SHARMA	MANISH DEWAN	02.05.2022	ON LINE

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	Central	987/2022	ROMANA HERBAL CARE PVT. LTD. VS. RAKESH CHANDNA		01-04-2022	08-03-2022
			234/2022	KOTAK MAHINDRA BANK LTD. VS. MANGAL SHAH		01-04-2022	
			233/2022	KOTAK MAHINDRA BANK LTD. VS. GURMEET SINGH		01-04-2022	
			994/2022	naresh uppal vs ndmc	SATYENDRA KR SINGH	02-04-2022	28-03-2022
			995/2022	m/s ram niwas goel vs ndmc	aninash kr trivedi	02-04-2022	22-03-2022
			1008/2022	icici bank mr. Abubhav singh	hemant gupta	05-04-2022	03-02-2022
			1008/2022	icici bank vs manash ranjan saho	hemant gupta	05-04-2022	12-02-2022
			283/2022	kotak mahindra bank east mumbai	abhishek kaushik	05-04-2022	
			1018/2022	gauatari hosietry vs m/s b.r. sons	skaran bhambri	05-04-2022	16-02-2022
			1023/2022	SATURN INSFITUTE OF MANAGEMENT VS VARDHMAN HOME	ABHINAV TYAGI	06-04-2022	16-03-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees	e-
			1032/2022	M/S. NAVEEM IMPEX VS. M/S. HMS METAL PVT. LTD. 9711996530		06.04.2022	24.03.2022	
			1029/2022	polo vs galaxy caps	k.g. bansal & s.k. bansal	06-04-2022		
			254/2022	KOTAK MAHINDRA BANK VS ARVIND ROAD CARRIERS	A.K. MAHOR	08-04-2022		
			1048/2022	M/S LAMONEA SRIL VS AMIT BAHUGUNA	SUMIT KULKARNI	08-04-2022	15-12-2021	
			1045/2022	RAM NIWAS GOEL VS NDMC	AVINASH KR. TRIVEDI	08-04-2022	28-03-2022	
			1044/2022	SHREE ORGANICS VS KUNTAL S. JAIN	SANKIT MIGLANI	08-04-2022	25-03-2022	
			1062/2022	icici bank vs rishi pal	deepak kaushik	11-04-2022	02-04-2022	
			1061/2022	icici bank vs kuldeep kumar	deepak kaushik	11-04-2022	02-04-2022	
			1065/2022	icici bank vs amit kumar	deepak kaushik	12-04-2022	07-04-2022	
			1064/2022	ICICI BANK VS NARENDRA KUMAR	deepak kaushik	12-04-2022	07-04-2022	

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			285/2022	kotak mahindra vs hansraj	ak mahor	13-04-2022	
			284/2022	koak mahndra vs papadam	ak mahor	13-04-2022	
			283/2022	kotak mahindra vs prakash jaiswal	ak mahor	13-04-2022	
			282/2022	kotak mahindra vs kishore	ak mahor	13-04-2022	
			1082/2022	icici bank vs kunwar singh	deepak kaushik	13-04-2022	02-04-2022
			1078/2022	icici bank vs bhusan sondhi	deepak kaushik	13-04-2022	02-04-2022
			1080/2022	Gupta & compnay vs baijnath prasad	prashant jain	13-04-2022	13-01-2022
			1081/2022	suhubham enterprises	prashant jain	13-04-2022	
			1085/2022	surender kumar vs sushil	jai ram garg	13-04-2022	08-02-2022
			1083/2022	mohd faheem vs general	erudite legal	13-04-2022	

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			1090/2022	B.R. Creamics Vs. Kanta Suresh Kr. Jan.		18-04-2022	22-03-2022
			1092/2022	ICICI BANK LTD. VS. VEERPAL SINGH		18-04-2022	11-02-2022
			309/2022	M/s. Cholomandalam Invest.& Finance Co. Vs. Krishana Kr.		18-04-2022	
			1104/2022	icici bank vs roshni malik	vikas chopra	19-04-2022	08-04-2022
			1103/2022	icici bank vs ashu pandey	vikas chopra	19-04-2022	08-04-2022
			1102/2022	icici bank vs vijay gupta	vikas chopra	19-04-2022	08-04-2022
			1113/2022	ICICI BANK VS RAJ KUMAR	SATISH KUMAR	20-04-2022	02-02-2022
			329/2022	Dhani Loans and Services Ltd. Vs. Padam Shri Creadtions Pvt. Ltd.		25-04-2022	
			56/2022	Anil Kr. Aggarwal Vs. M/s. Mahindra & Mahindra finance services Ltd.		25-04-2022	
			1139/2022	anurag singhal vs smoti anith aggarwal	parveen kumar garg	25-04-2022	13-04-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees	
			1164/2022	PUNJAB VS M/S KRISHNA FASHION & ANR	SCHITRA MALHOTRA	27-04-2022	20-02-2022	
			1169/2022	SANJAY CHATUEVEDI VS MANISH RAI	J.K.A ASSOCIATES	28-04-2022	04-04-2022	
			1173/2022	cbs publishers vs seekay publishers	aditya prakash arora	28-04-2022	08-04-2022	
7	SH. DINESH BHATTI, DJ (COMMERCIAL COURT)-01	West	NIL					
8	VACANT COURT OF SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	NIL					
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/379/2022	VARUN JAYASWAL VS MANOJ SARDANA	MANU MINOCHA	26.04.2022	28.03.2022	
			CS (COMM.)/382/2022	M/S PVR LIMITED VS M/S COUNTRY CLUBS HOSPITALITY AND HOLIDAYS LTD	SARANG SURENDAR KUMAR CHOWDHRY	27.04.2022	19.03.2022	

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM.)/406/2022	KAPIL CHANDRA JAIN Vs M/S SHREE SATYAIN FOODS	ABHINAV JAIN	28.4.2022	31.03.2022
			CS (COMM.)/386/2022	CLEAR MEDIA INDIA PRIVATE LIMITED Vs KINDLE INFRAHEIGHTS PRIVATE LIMITED	ABHAY SAHAI	29.04.2022	25.04.2022
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) NO. 317/2022	M/S. PROGRASSIVE LCD VISIONS VS. AJAY TANWAR	SH. AKASH OJHA	01.04.2022	29.03.2022
			OMP MISC. COMM 01/2022	DHARA RAIL PROJECT PVT. LTD. VS. UNION OF INDIA	SH. MADHUMITTA BHATACHARJE	01.04.2022	02.03.2022
			CS (COMM.) NO. 315/2022	WESTEND GREEN FARMS SOCIETY Vs KAPIL KUMARIA	FIDELEGAL ASSOCIATES	01.04.2022	29.03.2022
			CS (COMM.) NO. 314/2022	MATRIX GUARDTECH PVT LTD Vs MIST DIRECT SALES PVT LTD	JOBY VERGHESE	01.04.2022	24.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM.) NO. 323/2022	INDRAPRASTHA GAS LTD Vs MANUFACTURING CO PVT LTD	SH. KARAN APSETHI VIJAY SETHI	02.04.2022	09.03.2022
			CS (COMM.) NO. 321/2022	DELHIVERY LTD. Vs MOHIT POLYTECH PVT LTD	SH. VINIT TREHEN	02.04.2022	19.02.2022
			CS (COMM.) NO. 322/2022	DELHIVERY LTD Vs MS RK ENERGY	SH. VINIT TREHEN	02.04.2022	19.02.2022
			CS (COMM.) NO. 328/2022	TUSHAR KANT BHUNIA Vs M/S ECHHA EXPORTS AND ANOTHER	SH. BHUPENDER SINGH	05.04.2022	16.03.2022
			OMP (I) COMM-61/2022	M/S GOPAL DASS ESTATES HOUSING PRIVATE LIMITED Vs MR AMAN ANAND	SH. BIMLENDU SHEKHAR	05.04.2022	25.09.2021
			CS (COMM.) NO. 327/2022	MR. ANIL MEHTA Vs THE GENERAL MANAGERNORTHERN RAILWAY	SH. AVINASH KUMAR TRIVEDI	05.04.2022	03.03.2022
			CS (COMM.) NO. 330/2022	REVEX PLASTICISERS PVT LTD THR ARGUPTA RAJIV VERMA Vs SHREE SHYAM SURAKSHA UDYOG PARTNERSHIP FIRM	SH. BHARATI	06.04.2022	24.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM.) NO. 336/2022	VERMILLION COMMUNICATION PVT LTD Vs NYSA RETAIL PVT LTD	SH. VISHWENDRA VERMA	07.04.2022	30.03.2022
			OMP- COMM- 56/2022	PURAMUFTI SCHOOLS Vs EDUSMART SERVICES PVT. LTD.	SH. AMOL CHITRAVANSHI	08.04.2022	26.03.2022
			CS (COMM.) NO. 340/2022	NARENDER TUBE HOUSE Vs AGTECH INDUSTRIES PVT LTD	MS. SHWETA GOEL	11.04.2022	23.03.2022
			CS (COMM.) NO. 341/2022	AURIGAIN CONSULTANTS PVT LTD. Vs AKASH VIJAY KABRA	SH. M. K. BANSAL	11.04.2022	30.03.2022
			OMP COMM- 60/2022	ABHIMANYU DHAWAN Vs AXIS BANK LTD	SH. GAURAV PURI	12.04.2022	01.04.2022
			CS (COMM.) NO. 362/2022	RAJASTHAN ANTIBIOTICS LTD. Vs NITYAM PHARMA	SH. MUKESH SINHA	19.04.2022	14.02.2022
			CS (COMM.) NO. 363/2022	M/S PRAKASH MASALA CO. PVT. LTD. Vs DEVENDER KUMAR CHANCHAN	M/S. A. K. ASSOCIATES	19.04.2022	04.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM.) NO. 356/2022	CANARA BANK Vs AMJAD ALI	SH. RISHI CHAWLA	18.04.2022	22.03.2022
			CS (COMM.) NO. 358/2022	CANARA BANK Vs RAJESH KUMAR	SH. RISHI CHAWLA	18.04.2022	22.03.2022
			CS (COMM.) NO. 359/2022	CANARA BANK Vs SUNIL KUMAR TANWAR	SH. RISHI CHAWLA	18.04.2022	22.03.2022
			CS (COMM.) NO. 357/2022	CANARA BANK Vs SUDARSHAN	SH. RISHI CHAWLA	18.04.2022	22.03.2022
			OMP COMM- 62/2022	RPS MANAGEMENT AND CONSULTANCY PVT LTD Vs MONEYWISE FINANCIAL SERVICES PVT. LTD.	MS. RIT ARORA	19.04.2022	07.05.202
			EX- COMM14/20 22	U.P. STATE HANDLOOM CORPORATION Vs UNION OF INDIA THROUGH DIRECTORATE GENERAL OF ORDNANCE SERVICES	MS. SMRITI CHURIWAL	19.04.2022	07.04.2022
			CS (COMM.) NO. 367/2022	M/S UNFREIGHT MOVERS PVT. LTD. Vs M/S WINSOME YARNS PVT LTD LIMITED AND ANR	MS. MAHIMA RATHI	20.04.2022	17.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM.) NO. 368/2022	PUNJAB NATIONAL BANK Vs CHET RAM MEENA	MS. GEETANJLI SHARMA	21.04.2022	12.04.2022
			CS (COMM.) NO. 369/2022	S.K. AGARWAL AND CO Vs SUPER DISCO ISPAT	MR. RAJIV BAKSHI	21.04.2022	07.04.2022
			CS (COMM.) NO. 370/2022	VINAIK UPMANYU TRADING AS VINSON ENTERPRISES Vs EATBUD FOOD PVT LTD	MS. SHILPI MEHTA NANDA	21.04.2022	08.04.2022
			CS (COMM.) NO. 373/2022	PUMA SE Vs ASHOK KUMAR	MS. SHASHI OJHA	22.04.2022	20.04.2022
			CS (COMM.) NO. 374/2022	CANARA BANK Vs FEDELITY INFRASTRUCTURE DEVELOPEMENT PVT LTD	MR. YUDHISHTER SHARMA	22.04.2022	18.04.2022
			CS (COMM.) NO. 373/2022	MR. GULSHAN VERMA Vs MR. SANJAY SAREEN	SH. ADITYA TREHAN	23.04.2022	04.04.2022
			CS (COMM.) NO. 378/2022	PRAKASH MASALA CO PVT LTD Vs BHARAT FOOD AND BEVERAGES PVT LTD	MR. VIPIN CHAUDHARY	25.04.2022	04.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM.) NO. 377/2022	M/S PRAKASH MASALA CO. PVT. LTD. Vs M/S NANAJI NAMKEEN UDYOG PVT LTD AND ORS	MR. VIPIN CHAUDHARY	25.04.2022	04.03.2022
			CS (COMM.) NO. 385/2022	FOSROC CHEMICALS INDIA PRIVATE LTD. Vs N.S. CONCRETES PVT LTD	SH. KAPIL RUSTAGI	28.04.2022	10.02.2022
			OMP COMM-68/2022	FOSROC CHEMICALS INDIA PRIVATE LTD. Vs N.S. CONCRETES PVT LTD	SH. VEERU PAL	28.04.2022	23.10.2021
			CS (COMM.) NO. 384/2022	HT MEDIA LTD Vs NACS ADVERTISING INDIA PRIVATE LIMITED	SH. PUNEET BAJAJ	28.04.2022	23.04.2022
			CS (COMM.) NO. 389/2022	DAGA TRADING COMPANY PRIVATE LIMITED Vs CSM ECOGREENS INFRASTRUCTURES PVT LTD	SH. SANJAY KUMAR	29.04.2022	16.04.2022
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM)/319/2022	AMOL SETHI Vs MASTER CAPITAL SERVICES LTD	GAGAN KATARIA(P),	01-04-2022	17-12-2021
			CS (COMM)/318/2022	GRAPHX TECHSTUDIO PVT LTD Vs NETWORK 18 MEDIA AND INVESTMENT LTD	f(P),	01-04-2022	29-03-2022
			CS (COMM)/316/2022	WESTEND GREEN FARMS SOCIETY Vs MANU	h(P),	01-04-2022	29-03-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/313/2022	WESTEND GREEN FARMS SOCIETY Vs PRATYUSH KANTH	hij(P),	01-04-2022	29-03-2022
			OMP (COMM)/54/2022	VIJAY SINGH SUNDAL Vs METSO INDIA PVT LTD	UDAY CHAUHAAN(P),	04-04-2022	01-04-2022
			CS (COMM)/324/2022	ADVANI AND CO Vs MAN INDUSTRIES	AZRA REHMAN(P),	04-04-2022	29-03-2022
			CS (COMM)/326/2022	PERFECT IMPACT DESIGNING AND PRINTING PVT LTD Vs COROMONDEL AGRICO PVT LTD	Deepak Sharma(P),	04-04-2022	23-03-2022
			OMP (COMM)/55/2022	RAJIV GANDHI NATIONAL MATRICULATION HIGHER SECONDARY SCHOOL Vs M/S EDUCATION SMART SERVICE PVT	Kapil Kumar(P),	05-04-2022	02-04-2022
			CS (COMM)/329/2022	AXIS BANK LTD Vs CHANDER SHEKHAR AND ANR	Rahul Chauhan(P),	06-04-2022	27-09-2021
			CS (COMM)/334/2022	THE AIR CARGO AGENTS ASSOCIATION OF INDIA Vs M/S DAGA AIR AGENTS	MUDIT GUPTA(P),	07-04-2022	04-04-2022
			CS (COMM)/332/2022	BRITISH MOTOR CAR COMPANY 1934 PVT LTD Vs TRIVENI MOTOR STORE	Nishtha Ganesh(P),	07-04-2022	25-03-2022
			CS (COMM)/331/2022	I BROAD COMMUNICATION PVT LTD Vs XRBIA MIRTH PROPERTIES LLP	VISHWENDRA VERMA(P),	07-04-2022	30-03-2022
			CS (COMM)/333/2022	SAS ENGINEERING PRODUCTS Vs M/S PRIMA TELECOM LIMITED AND OTHERS	Mani Solanki(P),	07-04-2022	25-03-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/335/2022	ADD MARK COMMUNICATION Vs PRADEEP KHANNA	DEVESH KUMAR MISHRA(P),	07-04-2022	31-03-2022
			CS (COMM)/337/2022	PUMA SE Vs MADAAN TRADERS	Shashi Pratap Ojha(P),	11-04-2022	02-03-2022
			CS (COMM)/338/2022	M /S GAURIK ENTERPRISES Vs VARUN PURI	id(P),	11-04-2022	02-03-2022
			CS (COMM)/339/2022	GAURAV CHHIBBER Vs SINGAPORE AIRLINES LIMITED	SHUBHI SINGH(P),	11-04-2022	02-03-2022
			CS (COMM)/342/2022	M/S AHUJA BUILDERS Vs M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	Shivam Malhotra(P),	12-04-2022	28-03-2022
			CS (COMM)/343/2022	RAKESH MALIK Vs KARVY STOCK BROKING LTD	RAJIV BAKSHI(P),	12-04-2022	31-03-2022
			OMP (COMM)/57/2022	KAMARAJ MATRICULATION HIGHER SECONDARY SCHOOL Vs EDU SMART SERVICES PVT LTD	MAYIL SAMY.K(P),	12-04-2022	08-04-2022
			OMP (COMM)/58/2022	UNION OF INDIA Vs NEHAL ENTERPRISES	Kamal Rattan Digpaul(P),	12-04-2022	07-04-2022
			OMP (COMM)/59/2022	KAMARAJ MATRICULATION SPECIAL SCHOOL Vs EDU SMART SERVICES PVT LTD	MAYIL SAMY.K(P),	12-04-2022	08-04-2022
			CS (COMM)/344/2022	COMPUTECH SYSTEMS Vs UJAAS ENERGY LIMITED	Ritesh Khatri(P),	13-04-2022	23-03-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/346/2022	ARTEK SURFING CHEMICALS LTD Vs ARUN KUMAR BAGGA	GINNI(P),	16-04-2022	29-03-2022
			CS (COMM)/349/2022	RAJASTHAN ANTIBIOTICS LTD Vs NITYAM PHARMA	MUKESH KUMAR SINHA(P),	16-04-2022	14-02-2022
			CS (COMM)/347/2022	CANARA BANK Vs ARUN KUMAR	RISHI CHAWLA(P),	16-04-2022	22-03-2022
			CS (COMM)/348/2022	CANARA BANK Vs ANIL KUO PRASAD	RISHI CHAWLA(P),	16-04-2022	22-03-2022
			CS (COMM)/350/2022	CANARA BANK Vs KAMAL SINGH NEGI	RISHI CHAWLA(P),	16-04-2022	16-03-2022
			CS (COMM)/351/2022	M/S PRAKASH MASALA CO PVT LTD Vs ASTRON MULTIGRAIN PRIVATE LTD	VIPIN KUMAR CHAUDHARY(P)	16-04-2022	04-03-2022
			CS (COMM)/354/2022	UNION BANK OF INDIA Vs SURESH KUMAR	SHAGUN BHARGAVA(P),	18-04-2022	30-03-2022
			CS (COMM)/361/2022	PUMA SE Vs FASHION MART	JS Shashi Pratap Ojha(P),	19-04-2022	29-03-2022
			CS (COMM)/365/2022	GOLDMEDAL ELECTRICALS PRIVATE LIMITED Vs PARI ENTERPRISES	Shravan Bansal(P),	20-04-2022	08-04-2022
			CS (COMM)/364/2022	SANJEET SHARMA ADS CIVIL AND INTERIOR PVT LTD	SATISH KUMAR(P),	20-04-2022	04-02-2022

No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/371/2022	KAPIL ELECTRIC CO Vs RADICON INFRASTRUCTURE AND HOUSING PVT LTD AND ORS	SAMRIDHI ARORA(P),	22-04-2022	02-03-2022
			CS (COMM)/375/2022	UNION BANK OF INDIA Vs M/S SPREATION	FROHTAS SKUMAR JAJORIA(P),	23-04-2022	20-04-2022
			OMP (COMM)/65/2022	UNION OF INDIA Vs MB RUBBER PVT LTD	Saurav singh yadav(P),	23-04-2022	20-04-2022
			OMP (COMM)/66/2022	SANJEEV KUMAR YADAV Vs AXIS BANK LTD	VIPUL KUMAR(P),	25-04-2022	20-04-2022
			CS (COMM)/381/2022	PUNJAB NATIONAL BANK Vs SEEMA AGGARWAL	Sunil Kumar(P),	27-04-2022	08-04-2022
			Counter Claim/13/2022	CONDOR AIR SERVICES PVT LTD Vs GOPAL DAS ESTATES AND HOUSING PVT LTD	ANIRUDDHA PURUSHOTHAM(P),	28-04-2022	12-04-2022
			CS (COMM)/383/2022	M/S FORSOCK CHEMICALS INDIA PVT LTD Vs M/S NS CONCRETE SOLUTIONS PVT LTD	KAPIL RUSTAGI(P),	28-04-2022	10-02-2021
			OMP (COMM)/67/2022	KARBI ANGLONG AUTONOMOUS COUNCIL Vs WAPCOS LTD	Veeru pal(P),	28-04-2022	25-04-2022
			CS (COMM)/387/2022	M/S NORTHERN STEEL AND GENERAL MILLS PVT LTD Vs NEENA SHARMA	SANJAY KUMAR(P),	29-04-2022	16-04-2022
			CS (COMM)/388/2022	M/S INTERARCH BUILDING PRODUCTS PVT LTD Vs M/S ALLIED NIPPON PVT LTD	Kajal Kumari(P),	29-04-2022	27-10-2021

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
12	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE(COMMERCI AL COURT)-03	SOUTH	CS(COMM)/ 224/22	KRBL Ltd Vs. Lekh Raj International & Anr.	K.G. Bansal	02.04.2022	28.03.2022
			CS(COMM)/ 245/22	RPRP & Associates Vs. MAG Filters & Equiptments Pvt Ltd	Pankaj Gupta	18.04.2022	08.03.2022
			CS(COMM)/ 255/22	ICICI Bank Ltd Vs. Shakti Rastogi	C Parkash	21.04.2022	26.02.2022
			CS(COMM)/ 256/22	ICICI Bank Ltd Vs. Hemanshu Sharma	C Parkash	21.04.2022	24.02.2022
			CS(COMM)/ 257/22	ICICI Bank Ltd Vs. Product Players & Ors.	C Parkash	21.04.2022	24.02.2022
			CS(COMM)/ 258/22	ICICI Bank Ltd Vs. Debendra Kumar Rath	C Parkash	21.04.2022	24.02.2022
			CS(COMM)/ 259/22	ICICI Bank Ltd Vs. Surender Kumar Aggarwal	C Parkash	21.04.2022	24.02.2022
			CS(COMM)/ 269/22	Noxell Corporation and Anr. Vs. Bennet Coleman and Company Ltd	K.G. Bansal	22.04.2022	16.04.2022
			CS(COMM)/ 282/22	Metro Life Styles India Pvt. Ltd. Vs. Yes Bank Ltd.	Ashim Sridhar	27.04.2022	20.04.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
14	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL- COURT), SOUTH- EAST, SAKET COURT	SOUTH-EAST	NIL				
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	CS (COMM)/31 9/2022	MRJ STEELS PRIVATE LIMITED Vs M/S DEWAN CHAND THROUGH ITS PARTNERS	RISHI SEHGAL(P),	02-04-2022	03-03-2022
			CS (COMM)/32 1/2022	SSIPL LIFESTYLE PVT LTD Vs VISHWANANDA KATHAVEERANAHALL I VIDYA AND OTHERS	IMAN ABBAS NAQVI(P),	02-04-2022	02-03-2022
			CS (COMM)/32 0/2022	PUNJAB NATIONAL BANK Vs SUNIL RAWAT	SURUCHI KUMARI(P),	02-04-2022	22-03-2022
			CS (COMM)/33 2/2022	ISSGF INDIA PVT LTD Vs LLOYD INSULATION INDIA LTD	Sajal Jain(P),	04-04-2022	20-07-2021
			CS (COMM)/32 9/2022	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs VINEET KUMAR SINGH	KARNAIL SINGH(P),	04-04-2022	04-03-2022
			CS (COMM)/33 1/2022	M/S IMPEX SERVICES INDIA PRIVATE LIMITED Vs M/S DBA ENTERPRISES LLP	K.V. BALAKRISHNAN (P),	04-04-2022	03-01-2022
			CS (COMM)/33 0/2022	PARAMOUNT SURGIMED LTD Vs BHAVYAM PHARMACY PVT LTD	BHUVANESH SEHGAL(P),	04-04-2022	22-03-2022
			CS (COMM)/33 4/2022	MS MEENU SHARMA (PROP OF M/S MS ENTERPRISES) Vs NINE CAFE 9 HOSPITALITY SERVICES PVT LTD	S.K. SRIVASTAVA	05-04-2022	N/A

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/336/2022	M/S MAJA HEALTH CARE DIVISION Vs M/S HAPAG LLOYD INDIA PVT LTD THROUGH ITS DIRECTORS	JASPREET SINGH(P),	06-04-2022	08-03-2022
			CS (COMM)/335/2022	DRHL INDIA SERVICES PVT LTD Vs M/S JAKS INTERNATIONAL AND ANR	K MUKHIJA(P),	06-04-2022	25-03-2022
			CS (COMM)/337/2022	SANTOSH KUMARI VARDHMAN PROPERTIES LIMITED	NITIN GARG(P),	06-04-2022	21-03-2022
			CS (COMM)/347/2022	PARAMOUNT SURGIMED LTD Vs SANJAY KUMAR SHARMA (PROP OF SIDDHI VINAYAK SALES)	BHUVANESH SEHGAL(P),	07-04-2022	31-03-2022
			CS (COMM)/346/2022	THE NAINITAL BANK LIMITED Vs RENU KALRA	MANOJ KUMAR(P),	07-04-2022	25-03-2022
			CS (COMM)/350/2022	BANWARI GINODIA Vs M/S BOMBAY RAYON FASHIONS LTD	SHIVOM GARG(P),	08-04-2022	29-03-2022
			CS (COMM)/351/2022	AXIS BANK LTD Vs SANTOSH KUMAR SINGH	Rahul Chauhan(P),	08-04-2022	27-09-2021
			CS (COMM)/349/2022	ESP SAFETY PVT LTD Vs VISHAL KAUSHAL	HIMANSHU GUPTA(P),	08-04-2022	10-03-2022
			CS (COMM)/348/2022	INDIAN OVERSEAS BANK Vs UMA PRAKASH	MUNISH CHANDER JOSHI(P),	08-04-2022	31-03-2022
			CS (COMM)/352/2022	MR TITU KUMAR TITOO PROPRIETOR OF M/S VB COMPUTERS Vs ZIA INFRA ENGINEERING PVT	manoj mittal(P),	11-04-2022	29-03-2022

No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/35/2022	M/S McCOY SILICONES LTD Vs M/S PROFENSTER INDIA LIMITED	ABHISHEK AGGARWAL(P),	12-04-2022	04-04-2022
			CS (COMM)/35/2022	MRS NISHI GUPTA PROPRIETOR OF M/S ANCHIT MARKETING ASSOCIATES Vs M/S GH PRINTS PVT LTD	ABHISHEK AGGARWAL(P),	12-04-2022	07-04-2022
			CS (COMM)/35/2022	INDRA PRAKASH PATHAK Vs WAPCOS AND NPCC LTD (A GOVT OF INDIA ENTERPRISES)	SUMAN GUPTA(P),	13-04-2022	28-03-2022
			CS (COMM)/35/2022	M/S E S ELECTRICALS SWITCHGEARS AND CONTROLS P LTD Vs SH AMAR SINGH PROP OF M/S AMAR ELECTRIC CO	RAJEEV KUMAR TEWARI(P),	13-04-2022	16-03-2022
			CS (COMM)/35/2022	AXIS BANK LTD Vs SANDEEP KUMAR SAINI	Rahul Chauhan(P),	13-04-2022	27-09-2021
			CS (COMM)/36/2022	STATE BANK OF INDIA Vs VIKAS JASMEERA	VARUN CHANDIOK(P),	16-04-2022	N/A
			CS (COMM)/36/2022	STATE BANK OF INDIA Vs ARVIND SINGH	VARUN CHANDIOK(P),	16-04-2022	N/A
			CS (COMM)/35/2022	BERGER PAINTS INDIA LTD Vs M/S RUDRA BUILDWELL INFRA PVT LTD	Rohit Kumar(P),	16-04-2022	23-12-2021
			CS (COMM)/35/2022	BERGER PAINTS INDIA LTD Vs CHANDRASHEKHAR PROP OF LALANA ENTERPRISES	Rohit Kumar(P),	16-04-2022	24-12-2021
			CS (COMM)/36/2022	PUNJAB NATIONAL BANK Vs SAZIA JAVEED	Sheepali Patial(P),	18-04-2022	28-03-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/36/2022	M/S TSG ASHTECH MOVERS PVT LTD Vs M/S UNIQUE INDIA ENTERPRISES PROP SH RAJESH KUMAR	MOHIT KUMAR(P),	18-04-2022	11-04-2022
			CS (COMM)/36/3/2022	PUNJAB NATIONAL BANK Vs SABINA GUPTA	Sheepali Patial(P),	18-04-2022	08-04-2022
			CS (COMM)/36/9/2022	M/S SHARMA BOOKS INTERNATIONAL PVT LTD Vs M/S MAHARISHI PUBLIC SCHOOL	HARISH KUMAR GARG(P),	19-04-2022	22-03-2022
			CS (COMM)/36/8/2022	M/S ARTHEON ELECTRONIC PVT LTD Vs M/S LENSKART SOLUTIONS PVT LTD	LAKSHAY MANGLA(P),	19-04-2022	13-01-2022
			CS (COMM)/37/2/2022	M/S SUKRITI CONSTRUCTIONS (THROUGH ITS SOLE PROPRIETOR MR SURENDER SINGH) Vs AHLUWALIA	SAURABH UPADHYAY(P),	20-04-2022	30-03-2022
			CS (COMM)/37/0/2022	INTEGRIS HEALTH PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE Vs M/S P M MEDICARE AND ORS	Sakshi Mehley(P),	20-04-2022	18-02-2022
			CS (COMM)/37/1/2022	M/S GULSHAN LAMEE PACK PVT LTD Vs M/S EUROLIFE HEALTH CARE PVT LTD	ARVIND KUMAR(P),	20-04-2022	08-04-2022
			CS (COMM)/38/5/2022	SHREE BABAMD. SOMNATH LOGISTICS Vs ROOTS COOLING SYSTEMS PVT LTD	ABSAR AHMAD(P),	21-04-2022	13-04-2022
			CS (COMM)/38/6/2022	MR SANJAY BANSAL Vs THE ASSISTANT DEVELOPMENT COMMISSIONER	VISHAL BANSAL(P),	22-04-2022	05-04-2022
			CS (COMM)/38/7/2022	MR SANJAY BANSAL Vs CENTRAL RESEARCH INSTITUTE FOR JUTE AND ALLIED FIBRES	VISHAL BANSAL(P),	22-04-2022	05-04-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/388/2022	PUNJAB NATIONAL BANK Vs SHIV BATHLA	MOHAMMAD DANISH(P),	23-04-2022	31-03-2022,25-11-2021 and 17-03-2021
			CS (COMM)/389/2022 (TM)	ALLAHABAD LAW AGENCY Vs AMAZON RETAIL INDIA PRIVATE LIMITED AND ORS	ROUNAK NAYAK(P),	23-04-2022	07-04-2022
16	SH. SANJAY SHARMA-I	EAST	CS COMM NO. 116/2022	MONTAGE ENTERPRISES PVT. LTD. VS. CANARA BANK	DEVESH KUMAR MALAN	12-04-2022	05-04-2022
			CS COMM NO. 132/2022	UNION BANK OF INDIA VS. M/S ASHOKA STATIONARY MART	PRIYA RANJAN	27-04-2022	23-04-2022
			CS COMM NO. 131/2022	EMURON TECHNOLOGIES PVT. LTD. VS. LOHUM CLEANTECH PVT. LTD.	YASH CHATURVEDI	27-04-2022	21-04-2022
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North-East	EX(COMM)-5/2022	KOTAK MAHINDRA BANK LTD. VS DHEERAJ SHARMA	ANKUR KATYAL	01.04.2022	COURT FEES NOT FILED
			OMP(I) (COMM)-5/2022	KOTAK MAHINDRA BANK LTD. VS SATENDER SINGH & OTHERS	TANUJ SAGRAWAL	07.04.2022	COURT FEES NOT FILED

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			EX(COMM)-6/2022	M/S KOGTA FINANCIAL LTD. VS BADRUL HASAN KHAN & OTHERS	SHARWAN KUMAR TIWARI	11.04.2022	COURT FEES NOT FILED
			EX(COMM)-7/2022	IIFL FINANCE LTD VS DEV PLASTIC WORKS	SANJEEV KUMAR	11.04.2022	COURT FEES NOT FILED
			CS(COMM)-24/2022	RATI RAM VS HITACHI PAYMENT SERVICES PVT LTD	PRASHANT SHARMA	12.04.2022	COURT FEES FILED OFFLINE 11.02.2022
			EX(COMM)-8/2022	ADITYA BIRLA FINANCE LIMITED VS KABIR SHARMA	AMIT KUMAR	12.04.2022	COURT FEES NOT FILED
			CS(COMM)-25/2022	TODAY TEA LIMITED VS MANOJ GARG & OTHERS	UDIT TEWARI	13.04.2022	COURT FEES FILED OFFLINE 11.04.2022
			EX(COMM)-09/2022	SH. BITTU VS SH. BALLI @ BALLI BAGGI WALE	MUKESH KUMAR	13.04.2022	COURT FEES NOT FILED
			EX(COMM)-10/2022	IIFL FINANCE LTD. VS KAVIYA FOAM HOUSE	SANJEEV KUMAR	13.04.2022	COURT FEES NOT FILED

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			MISC DJ- 93/2022	THE BSES YAMUNA POWER LTD VS SUDESH	PRAMOD KUMAR	18.04.2022	COURT FEES NOT FILED
			EX(COMM)- 11/2022	KOTAK MAHINDRA PRIME LIMITED VS SANOJ KUMAR	ROHIT BOHRA	18.04.2022	COURT FEES NOT FILED
			EX(COMM)- 12/2022	TATA CAPITAL FINANCIAL SERVICE LTD. VS M/S YASH MEDICOSREP. BY ITS AUTHORISED SIGNATORYMR DARSHAN KUMAR PAHUJA AND OTHERS	SOURAV BAJAJ	18.04.2022	COURT FEES NOT FILED
			CS(COMM)- 26/2022	CANARA BANK VS GAURAV KUMAR	ANSHUMAN SRIVASTAVA	22.04.2022	COURT FEES FILED OFFLINE 18.04.2022
			CS(COMM)- 27/2022	CANARA BANK VS SH AJAY	ANSHUMAN SRIVASTAVA	22.04.2022	COURT FEES FILED OFFLINE 18.04.2022
			CS(COMM)- 28/2022	CANARA BANK VS KAVITA	ANSHUMAN SRIVASTAVA	22.04.2022	COURT FEES FILED OFFLINE 18.04.2022
			CS(COMM)- 29/2022	CANARA BANK VS SUBHADRA	ANSHUMAN SRIVASTAVA	22.04.2022	COURT FEES FILED OFFLINE 18.04.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			EX(COMM)-13/2022	AXIS BANK VS ANIL	RAHUL CHAUHAN	19.04.2022	COURT FEES NOT FILED
			EX(COMM)-14/2022	AXIS BANK VS MADHU	RAHUL CHAUHAN	19.04.2022	COURT FEES NOT FILED
			CS(COMM)-30/2022	BANK OF BARODA VS DEEPAK GARG	UMESH JOSHI	25.04.2022	COURT FEES FILED ON 18.04.2022
			CS(COMM)-31/2022	BANK OF BARODA VS SHADMA & 1 OTHERS	UMESH JOSHI	25.04.2022	COURT FEES FILED ON 18.04.2022
			CS(COMM)-32/2022	BANK OF BARODA VS MOHD NADEEM	UMESH JOSHI	25.04.2022	COURT FEES FILED ON 18.04.2022
			CS(COMM)-33/2022	HDFC LIMITED VS ROHIT SHARMA	RAJEEV KUMAR	27.04.2022	COURT FEES FILED ON 17.02.2022
			EX(COMM)-15/2022	TATA CAPITAL FINANCIAL SERVICES LTD VS ABHISHEK MISHRA	LALIT PANDEY	27.04.2022	COURT FEES NOT FILED

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			EX(COMM)-16/2022	BAJAJ FINANCE LIMITED VS NEERAJ SHARMA	KESHAV KUMAR	27.04.2022	COURT FEES NOT FILED
			EX(COMM)-17/2022	KOTAK MAHINDRA BANK VS RAMAKANT DUBEY	ANKUR KATYAL	27.04.2022	COURT FEES NOT FILED
			EX(COMM)-18/2022	TATA CAPITAL FINANCIAL SERVICE LTD. VS MOHD SHOKEEL	LALIT PANDEY	28.04.2022	COURT FEES NOT FILED
			EX(COMM)-19/2022	AXIS BANK VS SUMIT KUMAR SHARMA	JATIN ANAND	28.04.2022	COURT FEES NOT FILED
			EX(COMM)-20/2022	AXIS BANK VS PAWAN KASHYAP	JATIN ANAND	29.04.2022	COURT FEES NOT FILED
			EX(COMM)-21/2022	AXIS BANK VS RAHUL KUMAR	JATIN ANAND	29.04.2022	COURT FEES NOT FILED
			CS(COMM)-34/2022	CANARA BANK VS JAIDEV SINGH	ANKUR AGGARWAL	29.04.2022	COURT FEES FILED ON 27.04.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
18	MS. NIVEDITA ANIL SHARMA	SHAHDARA	CS (COMM)/241/2022	M/S EVI FASHION VS SN FASHION	SYED WASIF HAIDER(P),	02-04-2022	01-04-2022
			CS (COMM)/242/2022	S K SHARMA VS SANJAY JAIN	Raj Kumar Jain(P),	02-04-2022	01-04-2022
			CS (COMM)/238/2022	SHUBHAM JAIN VS RAJENDRA KUMAR AGARWAL	Avadhesh Kumar(P),	02-04-2022	02-04-2022
			CS (COMM)/251/2022	M/S NATYANK AGRO PRIVATE LIMITED VS STATE BANK OF INDIA	DEVENDER KUMAR DHIRYAN(P),	08-04-2022	08-04-2022
			CS (COMM)/256/2022	M/S M CONTRACTOR VS DELHI MUNICIPAL CORPORATION	SNAGENDRA KUMAR RATHI(P),	11-04-2022	11-04-2022
			CS (COMM)/259/2022	RAVI AGGARWAL VS SHIVAM JAIN ANSHU FAB 2	BHARAT PRAKASH(P),	12-04-2022	12-04-2022
			CS (COMM)/260/2022	NITIN TYAGI VS DELHI MUNICIPAL CORPORATION	EAST SATYENDRA KUMAR SINGH(P),	13-04-2022	13-04-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/266/2022	BANK OF BARODA Vs SANDEEP PANCHAL	GEETANJALI SHARMA(P),	18-04-2022	15-04-2022
			CS (COMM)/265/2022	PRADEEP KASHYAP Vs PARAMJEET		18-04-2022	18-04-2022
			CS (COMM)/286/2022	ANIL ARORA Vs CHAIRMAN MANAGING DIRECTOR AND ORS	FAROOQ AHMED(P),	18-04-2022	16-04-2022
			CS (COMM)/268/2022	M/S CF COMPOSITES Vs MS STADD TECH ENGINEERING PVT LTD	SYED AJMAL HASAN(P),	20-04-2022	20-04-2022
			CS (COMM)/269/2022	M/S ROHAN BOOK COMPANY PVT LTD Vs UNIQUE BROTHERS BOKARO ORS	SAMAMA SUHAIL(P),	20-04-2022	20-04-2022
			CS (COMM)/271/2022	PUNJAB NATIONAL BANK Vs M/S SHRI SHYAM ELECTRONICS	OMPRAKASH PAHUJA(P),	20-04-2022	18-04-2022
			CS (COMM)/270/2022	K S AGGARWAL Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	20-04-2022	20-04-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/284/2022	NARENDER KUMAR VS EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	21-04-2022	18-04-2022
			CS (COMM)/283/2022	M/S RICH BAKERS VS ARIF KHAN TRADING AS M/S N M FOODS	DHARMENDRA KUMAR YADAV(P),	21-04-2022	21-04-2022
			CS (COMM)/288/2022	NARENDER KUMAR VS EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	23-04-2022	19-04-2022
			CS (COMM)/289/2022	NARENDER KUMAR VS EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	23-04-2022	23-04-2022
			CS (COMM)/287/2022	NARENDER KUMAR VS EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	23-04-2022	19-04-2022
			CS (COMM)/294/2022	MAMAN CHAND VS EAST DELHI MUNICIPAL CORP THROUGH ITS EXECUTIVE ENGINEER M III	DEEPAK VUTTSYA(P),	27-04-2022	27-04-2022
			CS (COMM)/298/2022	UNION BANK OF INDIA Vs HUSSAIN	PRIYA SAIFRANJAN(P),	28-04-2022	25-04-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/299/2022	UNION BANK OF INDIA Vs MS GEETIKA KAIM	PRIYA RANJAN(P),	28-04-2022	25-04-2022
19	MS. SUKHVINDER KAUR	SHAHDARA	CS (COMM)/245/2022	SK SYSTEMS PVT LTD Vs INFRASTRUCTURE PVT LTD	ADITYA TREHAN(P),	02-04-2022	23.03.2022
			CS (COMM)/244/2022	PAWAN ENTERPRISES THROUGH PROPRIETOR PAWAN KUMAR JAIN Vs GUPTA JI GARMENTS THROUGH ITS PROPRIETOR VIKAS GUPTA	PRITIKA SACHDEV(P),	02-04-2022	29.03.2022
			CS (COMM)/243/2022	PAWAN ENTERPRISES THROUGH PROPRIETOR Vs LAXMAN GUPTA	PRITIKA SACHDEV(P),	02-04-2022	29.03.2022
			CS (COMM)/247/2022	M/S GAYATRI HOSIERY Vs M/S SHREE GANESHAM SALES	NARINDER KUMAR BHAMBRI(P),	04-04-2022	16.03.2022
			CS (COMM)/249/2022	M/S VP REALTORS PVT LTD Vs INDIABULLS HOUSING FINANCE LTD	VIDIT GUPTA(P),	05-04-2022	04.04.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/248/2022	M/S BERRY COTTS PRIVATE LIMITED Vs SHREE JAI GURUDEV TEXTILE AGENCY	SABHISHEK MALHOTRA(P),	05-04-2022	21.03.2022
			CS (COMM)/250/2022	SURENDER KUMAR PRO MR TRADERS Vs VISHAL GUPTA S/O OMINDER KUMAR PRO VISHAL TEXTILES	Jhinnoo Prasad Gupta(P),	07-04-2022	04.04.2022
			CS (COMM)/252/2022	SHYAM PRAKASH GOEL PROP OF M/S NISHANT COLLECTION Vs SANJAY N PAMNANI	RAVI SHARMA(P),	08-04-2022	16.12.2021
			CS (COMM)/254/2022	SOURAV BANSAL Vs PS SPORTS THROUGH ITS PROPRIETOR SHANTI BAMORYA	VIPIN DILAWARI(P),	08-04-2022	06.04.2022
			CS (COMM)/253/2022	KAPOORI CHITS PRIVATE LIMITED Vs RAJ KUMAR SINGH AND OTHERS	ANKIT GUPTA(P),	08-04-2022	05.04.2022
			CS (COMM)/257/2022	ADIDAS AG Vs ASHOK KUMAR	AASTHA SHARMA(P),	11-04-2022	05.04.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/26 1/2022	VEEKAY ELECTRICALS Vs SHRI SHYAM ENTERPRISES	NITIN GARG(P),	16-04-2022	04.04.2022
			CS (COMM)/26 2/2022	NITIN TYAGI Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	16-04-2022	12.04.2022
			CS (COMM)/26 3/2022	AADI POLYMERS PVT LTD Vs COMFORT EVER	Aditya Jain(P),	18-04-2022	29.04.2022
			CS (COMM)/26 4/2022	JAI DURGA TRADERS PVT LTD Vs DRISHI EMBROIDERY	Aditya Jain(P),	18-04-2022	29.04.2022
			CS (COMM)/26 7/2022	NITIN ENTERPRISES Vs PINKY PARI	Aditya Jain(P),	19-04-2022	29.04.2022
			CS (COMM)/27 2/2022	ASHISH MUNDHRA Vs MUKESH SETHIA	MUKESH KUMAR(P),	20-04-2022	27.12.2021

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/275/2022	NITIN TYAGI Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	20-04-2022	12.04.2022
			CS (COMM)/276/2022	PUNJAB NATIONAL BANK Vs CHARDI KALA CREATIONS THROUGH ITS PROPRIETOR SH KIRAT SINGH GILL	OMPRAKASH PAHUJA(P),	20-04-2022	18.04.2022
			CS (COMM)/273/2022	RAJEEV GUPTA Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	20-04-2022	12.04.2022
			CS (COMM)/274/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	20-04-2022	13.04.2022
			CS (COMM)/279/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	21-04-2022	13.04.2022
			CS (COMM)/282/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	21-04-2022	13.04.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/280/2022	ANIL KUMAR GOYAL Vs GURU PRASHAD	KAMAL MEHTA(P),	21-04-2022	09.02.2022
			CS (COMM)/281/2022	MS JAY AMBAY INDUSTRIES Vs MS DEEP JYOTI ELECTRICAL DECOR	Ankur(P),	21-04-2022	19.04.2022
			CS (COMM)/277/2022	BANK OF BARODA Vs JEETU MALHOTRA	RAJESH KUMAR TIWARI(P),	21-04-2022	05.04.2022
			CS (COMM)/278/2022	BANK OF BARODA Vs SARITA BEGWANI	RAJESH KUMAR TIWARI(P),	21-04-2022	05.04.2022
			CS (COMM)/285/2022	PUNJAB NATIONAL BANK Vs HRL AND CO AND ANR	Bijaya Mohan Goswami(P),	22-04-2022	12.04.2022
			CS (COMM)/291/2022	DHANANJAY DIXIT Vs RUDAL SINGH	GARVIT VINAYAK(P),	25-04-2022	30.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS (COMM)/29 2/2022	SUNIL KUMAR BANSAL PROP ANUSHKA OVERSEAS Vs SUNIT KUMAR JAIN PROP PARSVNATH ENTERPRISES	pankaj(P),	25-04-2022	21.04.2022
			CS (COMM)/29 0/2022	LATA DEVI Vs SH NAVEEN KUMAR SHARMA	VIDIT GUPTA(P),	25-04-2022	22.04.2022
			CS (COMM)/29 3/2022	MS ARUNA GUPTA SOLE PROPRIETOR M/S AKG ENTERPRISES Vs M/S SHIV PRIYA CABELS PVT LTD THROUGH ITS DIRECTORS	VISHAL KHATTAR(P),	27-04-2022	13.04.2022
			CS (COMM)/30 2/2022	RAVI GUPTA Vs ENGLISH PREMIUM	SAMRIDHI(P),	28-04-2022	26.04.2022
			CS (COMM)/30 1/2022	BANK OF BARODA Vs SATYENDRA KUMAR DHALL	RAJESH KUMAR TIWARI(P),	28-04-2022	18.04.2022
			CS (COMM)/30 0/2022	BANK OF BARODA Vs DEEPALI CHAWALA	RAJESH KUMAR TIWARI(P),	28-04-2022	18.04.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/304/2022	VERSHA BATLA PROPRIETOR OF TANU PRAKASHAN VS SARAVJEET ARORA PROPRIETOR OF KHALSA AGENCY	HEMANT GOEL(P),	28-04-2022	05.04.2022
			CS (COMM)/303/2022	VIRENDER SINGH VS M/S AIRPLAZA RETAIL HOLDINGS PVT LTD	A C Singhal(P),	28-04-2022	17.02.2022
20	VACANT COURT OF SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	230/22	VISHAL PIPES LTD VS JAIN ENG WORKS	VIKRAM KR	02.04.22	28.03.22
			231/22	KAMAL AGGARWAL VS DREAMCHART INC.	SAURABH TYAGI	02.04.22	07.01.22
			232/22	KAMAL AGGARWAL VS COPRISE FIN. SERVICE	SAURABH TYAGI	02.04.22	07.01.22
			233/22	ANJILA AGGARWAL VS COPRISE FIN. SERVICE	SAURABH TYAGI	02.04.22	07.01.22
			234/22	SUMAN KANAK SEEDS P LTD VS MANGAL SINGH	SANJEEV AGGARWAL	05.04.22	22.03.22
			235/22	NIKKU RAM VS CHARVI CREATION P LTD	RITESH GUPTA	05.04.22	04.04.22
			236/22	ASHUTOSH SAJJAN AGG VS CAPTAIN STEEL	SANJAY AGGARWAL	05.04.22	30.03.22
			237/22	BHAGAT ENTERPRISES VS AAHAN PHARMA	DILIP KR	05.04.22	24.03.22
			239/22	STB TECHNOLOGIES VS MAHENDRA ELECTRONICS	J J TYAGI	08.04.22	30.03.22

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			240/22	STB TECHNOLOGIES VS B R TRADERS	J J TYAGI	08.04.22	30.03.22
			241/22	STB TECHNOLOGIES VS PRIYA ELECTRONICS	J J TYAGI	08.04.22	30.03.22
			242/22	STB TECHNOLOGIES VS ARABIAN GEN TRADERS	J J TYAGI	08.04.22	30.03.22
			243/22	STB TECHNOLOGIES VS SAI TRADING	J J TYAGI	08.04.22	30.03.22
			244/22	STB TECHNOLOGIES VS AFTAB CABLE	J J TYAGI	08.04.22	30.03.22
			245/22	STB TECHNOLOGIES VS CABLE NEW MEDIA P LTD	J J TYAGI	08.04.22	30.03.22
			246/22	STB TECHNOLOGIES VS SRISTI CABLE	J J TYAGI	08.04.22	30.03.22
			247/22	STB TECHNOLOGIES VS SUNDER DIGITAL CABLE	J J TYAGI	08.04.22	30.03.22
			248/22	STB TECHNOLOGIES VS DHUBRI CABLE TV	J J TYAGI	08.04.22	30.03.22
			249/22	ICICI HOME FIN VS AYUSH KR GARG	SHIV	11.04.22	30.03.22
			250/22	HITECH PIPES LTD VS ANIL SRIVASTAV	RAHUL SHARMA	08.04.22	02.02.22
			251/22	PARAS PACKAGING VS VOLVO WHITE PAINTS	SARUN SANJAY	12.04.22	02.02.22
			252/22	BANK OF BARODA VS PARVEEN KR JAIN	AATREYA SINGH	23.04.22	22.02.22

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			253/22	GAURAV GUPTA VS HEMANT GROVER	RAJEEV SAINI	16.04.22	12.11.21
			254/22	SHREE KARNAGAR TEXTILES VS ASHOK BAG	U K SINGHAL	23.04.22	18.04.22
			259/22	MITTAL POLYMER INDIA VS PATEL FOOTWEAR	RAJNEESH GAUTAM	18.04.22	13.04.22
			258/22	MITTAL POLYMER INDIA VS R R AGENCY	RAJNEESH GAUTAM	18.04.22	13.04.22
			257/22	DELIGHT FILTRATION P LTD VS BLUE MOUNT	RAKHI	18.04.22	08.04.22
			256/22	DELIGHT FILTRATION P LTD VS SIRI MARKETING	RAKHI	18.04.22	08.04.22
			255/22	INDU WAHI VS RITESH HANDA	SA ALAM	18.04.22	12.04.22
			262/22	PUNJAB NATIONAL ANK VS PRANAV JASHNANI	NITIN GARG	25.04.22	23.03.22
			260/22	PUNJAB NATIONAL ANK VS DHEERAJ GARG	NITIN GARG	25.04.22	23.03.22
			261/22	PUNJAB NATIONAL ANK VS HRIDYA JASHNANI	NITIN GARG	25.04.22	23.03.22
			265/22	S K PLAST VS. PARAS TYPE FOUNDRY	VIKAS SAGWAN	19.04.22	12.04.22
			269/22	M/S WONDER CHEMICALS COATINGS LTD. VS M/S VIAP CONCERN	PRAKASH & CHAND KAPOOR	20.04.22	26.02.21
			267/22	M/S JAY ENTERPRISES SHRI SATYA SINGH	KAY PAWAN VS KAPOOR BIR	20.04.22	13.04.22

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			270/22	BHARAT BHUSHAN SINGHAL VS. SAURABH KUMAR	ANUJ JAIN	21.04.22	18.04.22
			272/22	NARESH KUMAR VS. MD. TUFAIL	RAKESH KUMAR	30.04.22	04.04.22
			273/22	PRAMOD KUMAR MATHUR VS. MARTIN INTERNATIONAL	SYNERGY LEGAL	25.04.22	21.04.22
			277/22	VEDIKA AGGARWAL VS. CAPRISE FIN. SERVICE & ORS.	R. P. TYAGI	26.04.22	07.01.22
			276/22	VEDIKA AGGARWAL VS. DRAMCHART INC. & ORS.	R. P. TYAGI	26.04.22	07.01.22
			280/22	SRG METAL CRAFTS P. LTD. VS. MCGEO INDUSTRIES	YOGESH KUMAR VERMA	27.04.22	20.04.22
			281/22	SAMSONITE SOUTH ASIA P. LTD. VS. ASHOK KUMAR	BHARAT GUPTA	27.04.22	25.04.22
			279/22	MINDA INDUSTRIES LTD. VS. SHRI PERFECT AUTO PRODUCT	SIMRANJIT SINGH	26.04.22	25.04.22
			287/22	M/S MAHAJAN INTERNATIONAL VS. M/S ACE INDIA	ANISH SARNA	28.04.22	18.04.22
			286/22	INFERNO HOLIDAYS VS. JETSERVE AVIATION P. LTD.	RAHUL MANGLA	28.04.22	15.04.22
			285/22	M/S INFRASTRUCTURE VS. M/S HYDRON TECTONICS PCD LTD.	JRS VIJAY MISHRA	28.04.22	26.04.22
			283/22	M/S SEVEN SEAS BEAUTY PRODUCTS VS. M/S AROCHEM RATLAM P. LTD.	G. G. GUPTA	28.04.22	26.04.22
			288/22	ICICI BANK VS. JANGBOBO INDIA P. LTD.	KUSHAL KUMAR	04.05.22	23.02.22

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			289/22	OFB TECH P. LTD. VS. AUDIT FRESH FOODS LTD.	PRATEEK JAIN	30.04.22	30.03.22
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				
22	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST	CS COMM. 139/2020	M/S TRISHUL REALCON P. LTD. VS M/S DESIGN N DESIGN.	JAY.K.BHARDW AJ	01.04.2022	25.03.2022
			CS COMM. 140/2022	PUNJAB NATIONAL BANK VS M/S ESS AARBHASIN ENGINEERS.	SAURAV BHASIN	01.04.2022	09.03.2022
			CS COMM. 141/2022	ADMISSION OVESEAS VS RAVI NAIK	VARUN BEDI	01.04.2022	10.03.2022
			CS COMM. 142/2022	M/S GREEN PLANET VS DEEPIKA VERMA	VINOD KUMAR	01.04.2022	21.03.2022
			CS COMM. 147/2022	PRIYANSHU MITTAL VS M/S SHREE GANESH ENTERPRISES	NIMISH CHIB	01.04.2022	23.03.2022
			CS COMM. 148/2022	UNION BANK OF INDIA VS M/S GOYAL FOODS.	RAJIV KUMAR	01.04.2022	03.03.2022
			CS COMM. 149/2022	SOUTH INDIAN BANK VS DEEPAK SACHDEVA	KAMAL KANT CHHABRA	01.04.2022	24.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS COMM. 150/2022	NEERAJ KUMAR VS REENA GAHLOT	HARPREET SINGH UPPAL	01.04.2022	05.03.2022
			CS COMM. 151/2022	BANK OF BARODA VS NISHA KUSHIK	SUDHA SHUKLA	01.04.2022	24.03.2022
			CS COMM. 152/2022	BANK OF BARODA VS NEMWATI	SUDHA SHUKLA	01.04.2022	24.03.2022
			CS COMM. 153/2022	BANK OF BARODA VS RAJAN KALIA	SUDHA SHUKLA	01.04.2022	24.03.2022
			CS COMM. 154/2022	NEERAJ KR. SINGH VS RAVINDRA SINGH	R.S. SHARMA	02.04.2022	11.03.2022
			CS COMM. 155/2022	CANARA BANK VS VIKRAM SINGH	SUBODH KR. SINGH	02.04.2022	11.03.2022
			CS COMM. 156/2022	M/S NAVYA TEXTILES VS M/S ADARESH OUTFIT	SAMEER SIDHA	02.04.2022	25.03.2022
			CS COMM. 157/2022	HOUSING DEVELOPMENT FINANCE VS SUVIG MOHAN SHARMA	MANDIRA MITRA	02.04.2022	04.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS COMM. 158/2022	M/S WORTH WORLDWIDE LOGISTICS VS M/S ORIENT CRAFT LTD.	ASHOK KR. JHA	04.04.2022	03.03.2022
			CS COMM. 159/2022	BANK OF BARODA VS BEAUTY MAKEOVER STUDIO	SUNITA	04.04.2022	03.03.2022
			CS COMM. 160/2022	R.S..STEELS VS UNITED CONCEPTS AND SOLUTIONS	YASH TANDON	04.04.2022	18.01.2022
			CS COMM. 161/2022	CANARA BANK VS M/S S.S. INTERNATIONAL	SCHITRA MALHOTRA	04.04.2022	17.02.2022
			CS COMM. 162/2022	SUN STARS ENTERPRISES VS M/S UMA ENTERPRISES	SAMEER SIDHAR	04.04.2022	28.03.2022
			CS COMM. 163/2022	SUN STARS ENTERPRISES VS TULSI APPARELS	SAMEER SIDHAR	04.04.2022	24.03.2022
			CS COMM. 164/2022	SUN STARS ENTERPRISES VS M/S ONYX ENTERPRISES	SAMEER SIDHAR	04.04.2022	22.03.2022
			CS COMM. 165/2022	SUN STARS ENTERPRISES VS M/S FUTURE SPORTS	SAMEER SIDHAR	04.04.2022	22.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS COMM. 166/2022	M/S ATA FREIGHT VS DZIRE FRIEIGHT SOLUTIONS	DIPESH SHARMA	04.04.2022	05.03.2022
			CS COMM. 167/2022	CANARA BANK VS M/S KANHA TENT WORKS	SUMIT VIRMANI	04.04.2022	24.03.2022
			CS COMM. 168/2022	CANARA BANK VS BHAGYA NARAYAN	SURBI SAXENA	04.04.2022	30.03.2022
			CS COMM. 169/2022	CANARA BANK VS M/S JAI MATA VAISHNO CONSTRUCTION	SURBI SAXENA	04.04.2022	30.03.2022
			CS COMM. 170/2022	PUNJAB NATIONAL BANK VS MS. PRITI KUSHWAHA	PARIKSHIT MAHIPAL	05.04.2022	21.03.2022
			CS COMM. 171/2022	UNION BANK OF INDIA VS TARUN SURI	ARVIND SINHA	05.04.2022	29.03.2022
			CS COMM. 172/2022	UNION BANK OF INDIA VS ISHANT AGGARWAL	ARVIND SINHA	05.04.2022	29.03.2022
			CS COMM. 173/2022	UNION BANK OF INDIA VS RAJ KUMAR	ARVIND SINGH	05.04.2022	29.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS COMM. 174/2022	UNION BANK OF INDIA VS RICKY KUMAR	ARVIND SINHA	05.04.2022	29.03.2022
			CS COMM. 175/2022	OM PANWAR VS M/S BOOK PALACE	PARKASHAMIT PRASHER	11.04.2022	22.03.2022
			CS COMM. 176/2022	CANARA BANK VS M/S NEW KITCHEN	SUMIT VIRMANI	11.04.2022	15.01.2022
			CS COMM. 177/2022	M/S DURA BUILD P.LTD. VS RAJU DEDNATH	AMIT KUMAR	11.04.2022	25.03.2022
			CS COMM. 178/2022	M/S PATANJALI AYURVED LTD. VS M/S BMR DAIRY PRODUCT	SIMRANJEET SINGH	11.04.2022	12.02.2022
			CS COMM. 179/2022	UNION BANK OF INDIA VS KRISHNA ENTERPRISES	KESHAV KUMAR	12.04.2022	08.03.2022
			CS COMM. 180/2022	UNION BANK OF INDIA VS POWER GEN ENGG.	KESHAV KUMAR	12.04.2022	08.03.2022
			CS COMM. 181/2022	UNION BANK OF INDIA VS BULLS EQUIPMENTS	KESHAV KUMAR	12.04.2022	08.03.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS COMM. 182/2022	UNION BANK OF INDIA VS SAT KARTAR ENGG.	KESHAV KUMAR	12.04.2022	08.03.2022
			CS COMM. 183/2022	THE JAMMU & KASHMIR BANK VS NAVEEN SINGH NEGI	UZMA ASHRAF	18.04.2022	24.03.2022
			CS COMM. 184/2022	THE JAMMU & KASHMIR BANK VS SHANTI NEGI	UZMA ASHRAF	18.04.2022	24.03.2022
			CS COMM. 185/2022	M/S R.S. RAHUL COMPONENTS AND CONTROLS VS M/S CUBICAL LABORATORIES P. LTD.	RAHUL MALHOTRA	18.04.2022	02.04.2022
			CS COMM. 186/2022	ROHIT BANSAL VS M/S JASON INC.	VIKAS SHARMA	18.04.2022	30.03.2022
			CS COMM. 187/2022	CHESA DENTAL CARGO SERVICE VS J.K. DENTA VISION	BULBUL YADAV	18.04.2022	16.03.2022
			CS COMM. 188/2022	UNION BANK OF INDIA VS M/S HIMANSHU ENTERPRISES	S.K. VASISHT	19.04.2022	05.04.2022
			CS COMM. 189/2022	UNION BANK OF INDIA VS M/S GAJRAJ FLOUR MILLS	S.K. VASISHT	19.04.2022	05.04.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Payment of Court Fees
			CS COMM. 190/2022	UNION BANK OF INDIA VS M/S R S ENTERPRISES	S.K. VASISHT	19.04.2022	05.04.2022
			CS COMM. 191/2022	UNION BANK OF INDIA VS SHANKAR LAL	ARVIND SINGHA	19.04.2022	12.04.2022
			CS COMM. 192/2022	UNION BANK OF INDIA VS MOHAN SINGH KUSHWAHA	ARVIND SINGHA	19.04.2022	12.04.2022
			CS COMM. 193/2022	IDBI BANK DHEERPAL	VSDIVYA NANDA	19.04.2022	07.04.2022
			CS COMM. 194/2022	IDBI BANK SANJEEV KUMAR	VSDIVYA NANDA	19.04.2022	07.04.2022
			CS COMM. 195/2022	IDBI BANK LTD. VS HARISH SINGH	VSDIVYA NANDA	19.04.2022	07.04.2022
			CS COMM. 196/2022	IDBI BANK LTD. VS BAL BAHADUR	VSDIVYA NANDA	19.04.2022	07.04.2022
Total						537	